

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

CP 522/2002 in OA 3124/2002

New Delhi, this the 30th day of December, 2002

Hon'ble Sh. Shanker Raju, Member (J)  
Hon'ble Sh. C.S.Chadha, Member (A)

Sh. K.S.Negi  
S/o Sh. R.S.Negi  
R/o L-1/294-B, DDA Flats  
Kalkaji, New Delhi.

and employed as

Lab. Technician in the office of the  
Directorate General of Security  
(Special Service Bureau)  
Ministry of Home Affairs  
Govt. of India, Block No.V (East),  
R.K.Puram, New Delhi - 110 066.

...Applicant

(None present)

V E R S U S

1. Sh. N.Gopalaswamy  
Secretary  
Ministry of Home Affairs  
Govt. of India, North Block, New Delhi.

2. Sh. A.K.Malik  
Director-General  
Directorate General of Security  
Block V (East) R.K.Puram, New Delhi.

...Respondents

(By Advocate Sh. B.S.Jain)

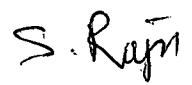
O R D E R (ORAL)

By Hon'ble Sh. Shanker Raju, Member (A)

In the light of letter issued to the applicant  
on 13-12-2002 by the respondents whereby trasfer order  
dated 7-10-2002 and relieving order dated 30-10-2002  
have been kept in abeyance and the applicant has been  
directed to report to the Headquarters and as it is  
stated that the applicant has already joined, this CP  
has become infractuous.

2. CP is accordingly dismissed. Notices are  
discharged.

  
(C.S.Chadha)  
Member (A)

  
(Shanker Raju)  
Member (J)